

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO. 943 OF 2006

RAJPUT JABBARSINGH MALAJI

Appellant (s)

VERSUS

STATE OF GUJARAT

Respondent(s)

Date: 18/05/2011 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ASOK KUMAR GANGULY
HON'BLE MR. JUSTICE DEEPAK VERMA
(VACATION BENCH)

For Appellant(s) Mrs. S. Usha Reddy, Adv.

For Respondent(s) Mr. Kamaldeep Dayal, Adv.
Ms. Hemantika Wahi, Adv.
Mr. Suveni Banerjee, Adv.

UPON hearing counsel the Court made the following
O R D E R

Heard counsel for the parties.

Hearing concluded.

Judgment reserved.

[Charanjeet Kaur]
Court Master

[Renu Diwan]
Court Master